

24, 10:15 AM

Vinay Sh

Email

Fwd: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

From : Kamaleshwar Thakur <delhihighcourt@nic.in>

Wed, Jan 03, 2024 03:03 PM

Subject : Fwd: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

To : Vinay Sharma <ar-gazette1B.dhc@gov.in>

From: "bhopalnja bhopalnja" <bhopal.nja@nic.in>

To: "Kamaleshwar Thakur" <delhihighcourt@hub.nic.in>, "Shri Ravinder Dudeja" <rg.dhc@nic.in>

Cc: "NJA nja" <nja@nja.gov.in>, wbjakolkata@gmail.com

Sent: Tuesday, January 2, 2024 4:07:19 PM

Subject: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

Dear Justice Manmohan,

Sub.: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

Greetings! As you are aware the Annual Calendar of the National Judicial Academy (NJA) has been approved by the National Judicial Academic Council (NJAC) and accordingly the abovementioned programme is scheduled to be held at the **West Bengal Judicial Academy (WBJA), Kolkata** on the **3rd & 4th February, 2024** for which one Judicial Officer from each High Court is to be invited as an attendee participant.

It is therefore requested that only **One Judicial Officer** (preferably a female), suitable and conforming to the mandate of the programme be kindly nominated as participant for the abovementioned program scheduled to be held at **WBJA, Kolkata on 3rd & 4th February, 2024**. It may please be noted that the nominations should be made of a judge who has not already participated earlier in SE-12 held at NJA Bhopal on 16th & 17th December, 2023. The same may be communicated to the host **WBJA, Kolkata** through email at **wbiakolkata@gmail.com**.

(Arshok Sharma)

warm regards,

Yours sincerely,

(Justice Sujoy Paul)
Director, National Judicial Academy, Bhopal

To,

Hon.ble Mr. Justice Manmohan
Acting Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

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Azadi Ka
Amrit Mahotsav



वसुधैव कुटुम्बकम्

ONE EARTH • ONE FAMILY • ONE FUTURE

From: Registrar Vigilance Delhi High Court <rv.dhc@nic.in>

Tue, Jan 02, 2024 04:33 PM

Subject: Fwd: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19].

To: Vinay Sharma <ar-gazette1B.dhc@gov.in>, Assistant Registrar (Gaz.) <argazette.dhc@nic.in>

From: "Shri Ravinder Dudeja" <rg.dhc@nic.in>

To: "Registrar Vigilance Delhi High Court" <rv.dhc@nic.in>

Sent: Tuesday, January 2, 2024 4:16:50 PM

Subject: Fwd: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

10:15 AM

From: "bhupalnja bhupalnja" <bhupal.nja@nic.in>
To: "Kamaleshwar Thakur" <delhihighcourt@hub.nic.in>, "Shri Ravinder Dudeja" <rg.dhc@nic.in>

Cc: "NJA nja" <nja@nja.gov.in>, wbjakolkata@gmail.com

Sent: Tuesday, January 2, 2024 4:07:19 PM

Subject: Request to nominate One Judicial Officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 3rd & 4th February, 2024 [SE-19]

Dear Justice Manmohan,

Request to nominate **One Judicial Officer** to attend as a participant in **Human Trafficking Workshop-2** in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the **West Bengal Judicial Academy, Kolkata** on **3rd & 4th February, 2024** [SE-19]

Greetings! As you are aware the Annual Calendar of the National Judicial Academy (NJA) has been approved by the National Judicial Academic Council (NJAC) and accordingly the abovementioned programme is scheduled to be held at the **West Bengal Judicial Academy (WBJA), Kolkata** on the **3rd & 4th February, 2024** for which one Judicial Officer from each High Court is to be invited as an attendee participant.

It is therefore requested that only **One Judicial Officer** (preferably a female), suitable and conforming to the mandate of the programme be kindly nominated as participant for the abovementioned program scheduled to be held at **WBJA, Kolkata** on **3rd & 4th February, 2024**. It may please be noted that the nominations should be made of a judge who has not already participated earlier in SE-12 held at NJA Bhopal on 16th & 17th December, 2023. The same may be communicated to the host **WBJA, Kolkata** through email at **wbjakolkata@gmail.com** with a copy to NJA at **nja@nja.gov.in** at the earliest for information to the hosts.

With warm regards,

Yours sincerely,

(Justice Sujoy Paul)
Director, National Judicial Academy, Bhopal

To,

Hon'ble Mr. Justice Manmohan
Acting Chief Justice
Delhi High Court
New Delhi – 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

(Asbok Sharma)

Office of the Director,
West Bengal Judicial Academy,
AA-III/B-10, Rajarhat, New Town, Kolkata- 700 160
Tele-Fax-033-2324-7303/033-2324-7304/033-2324-7306
E-mail=wbjakolkata@gmail.com; Website -http://www.wbja.nic.in

No. 958/WBJA

Dated Rajarhat, 25th of January, 2024

From: Sanjib Daruka
Director-in-Charge,
West Bengal Judicial Academy,
Rajarhat, New Town, Kolkata

To: The Deputy Registrar (Gaz. IB)
For Registrar General

Ref: Your letter being No. 352-356/DHC/Gaz./G-3/NJA/2024 dated 12/01/2024

Sub: Workshop on Human Trafficking on 3rd and 4th February, 2024 [SE-19]

Sir,

We have received the nomination of Hon'ble Ms. Justice Swarana Kanta Sharma, Judge, High Court of Delhi for attending the above workshop.

As per our understanding, Hon'ble Ms. Justice Swarana Kanta Sharma will be one of the Resource Persons delivering a session on "Cyber-enabled Trafficking: Social Context".

According to the letter dt. 02/01/2024 issued by the National Judicial Academy, Bhopal addressed to the Hon'ble The Acting Chief Justice, Delhi High Court, one Judicial Officer is required to be nominated as "participant" for the above mentioned program.

Hence I request your goodself to provide us the name and contact details (Mobile No. and email id) of the nominated officer as participant.

The nominated officer may also be requested to intimate us about the travel itinerary through email at wbjakolkata@gmail.com.

With warm regards,

Yours sincerely,

Sanjib Daruka

(Sanjib Daruka),
Director-in-Charge, W.B.J.A

HIGH COURT OF DELHI
Shershah Road, New Delhi

7097-7110

No. _____/DHC/Gaz./G-3/2023

Dated 10/10/2023

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
3. The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
8. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North District, Rohini Courts, New Delhi.
11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
12. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBJ)-Rouse Avenue Courts Complex, New Delhi.
13. The Principal Judge, Family Courts (Headquarters), Dwarka, New Delhi.
14. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.

Sir/Madam,

I am directed to inform you that Hon'ble the Chief Justice has been pleased to impress upon all the Judicial officers under your respective control that exemption of the nominated Judicial officer(s) from attending NJA and other training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

I am, therefore, directed to request you to Circulate the aforesaid information to all the Judicial Officers for necessary compliance.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

31/1/24

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024
From

Dated:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O.-Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2432500]

Sub: Nomination of one Judicial officer to attend as a participant in Human Trafficking Workshop-2 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the West Bengal Judicial Academy, Kolkata on 03rd & 04th February, 2024 [SE-19].

Sir,

In continuation to this Court's letter No. 613/DHC/Gaz./G-3/NJA/2024 dated 25.01.2024, on the above subject, I am directed to say that this Court has exempted Ms. Colette Rashmi Kujur, ASJ(POCSO), East District, Karkardooma Courts, Delhi to attend as a participant in Human Trafficking Workshop-2 [SE-19] in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague scheduled to be held on 03.02.2024 & 04.02.2024 at the West Bengal Judicial Academy (WBJA), Kolkata and in her place Ms. Saumya Chauhan, ASJ (FTC), West District, Tis Hazari Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

PD 28-5(w)
31/01/2024

OTC/Judl(w)

695-697

No. _____/DHC/Gaz./G-3/NJA/2024

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

Dated: 30/01/2024

1. Copy along with copy of e-mail letter dated 03.01.2024 of the Director, National Judicial Academy, Bhopal, & e-mail dated 25.01.2024 of Mr. Sanjib Daruka, Director-in-Charge, West Bengal Judicial Academy alongwith copy of this court's circular dated 10.10.2023, may be forwarded to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi with the request to inform Ms. Saumya Chauhan, DHJS accordingly and to ask her to send her contact details (Mobile No. and e-mail id) and also intimate West Bengal Judicial Academy (WBJA), Kolkata about the travel itinerary through email at wbjakolkata@gmail.com.
2. Copy forwarded to the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi with the request to inform Ms. Colette Rashmi Kujur, DHJS accordingly.
3. Copy forwarded to the Director, West Bengal Judicial Academy, AA-III (B-10), Rajarhat, New Town, Kolkata-700160 (e-mail ID: wbjakolkata@gmail.com).

(Ashok Sharma)

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

TIS HAZARI COURTS : DELHI

No. 3968-3973 /JOTP/Gaz./PDJ West/2024 Dated Delhi the 01/2/24

Copy alongwith its enclosures forwarded for information and necessary compliance to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Ms. Saumya Chauhan, ASJ (FTC)-02, West District, Tis Hazari Courts, Delhi.
3. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.

Hemani
1/2/24

(Hemani Malhotra)

Officer In-Charge, Judicial Branch/
DJ (Commercial Court)-02 (West)